



HIGH COURT OF TRIPURA AGARTALA

F.No.40(1)-HCT/Judl./Roster/2018/11368 - 74 Dated, Agartala, the 19th Dec. 2018

NOTIFICATION

CONSOLIDATED LIST OF THE CRIMINAL APPEALS (JAIL) [DIVISION BENCH MATTERS] OF
THE YEARS 2016 - 18, WHEREIN SUSPENSION PETITION IS NOT FILED

Division Bench List - III

- | | | | | |
|----|------------------|---|---|----|
| 1) | Crl.A(J)/1/2016 | PRANOY NATH
Vs
THE STATE OF TRIPURA | Ms M
CHOWDHURY
Mr RAJU DATTA | PP |
| 2) | Crl.A(J)/2/2016 | BISHNU DAS
Vs
THE STATE OF TRIPURA | Mr M K RAY | PP |
| 3) | Crl.A(J)/4/2016 | DIPANKAR ROY
Vs
THE STATE OF TRIPURA | Mr RATAN DATTA
Mr A ACHARJEE
MS R
PURKAYASTHA
Ms P GHATAK | PP |
| 4) | Crl.A(J)/5/2016 | JAHAR DEBBARMA
Vs
THE STATE OF TRIPURA | MR S.C.
MAJUMDER
Mr JC SARKAR | PP |
| 5) | Crl.A(J)/7/2016 | IDRICH ALI
Vs
THE STATE OF TRIPURA | Mr P K BISWAS
Mr M K BISWAS
Mr P MAJUMDER
MR P MOG | PP |
| 6) | Crl.A(J)/9/2016 | KANCHARAM TRIPURA
Vs
THE STATE OF TRIPURA | Mr RATAN DATTA | PP |
| 7) | Crl.A(J)/10/2016 | TAPAN DEY
Vs
THE STATE OF TRIPURA | MR B SAHA | PP |
| 8) | Crl.A(J)/11/2016 | SHARMISTHA MALLIK
Vs
THE STATE OF TRIPURA | Mr RATAN DATTA
Ms P GHATAK | PP |

9)	Crl.A(J)/12/2016	MANIK GOUR Vs THE STATE OF TRIPURA	Mr RATAN DATTA Ms P GHATAK	PP
10)	Crl.A(J)/14/2016	LILU BIBI Vs THE STATE OF TRIPURA	Mr A K BHOWMIK Mr RAJU DATTA MS A BANIK	PP
11)	Crl.A(J)/15/2016	BRIKHODA REANG Vs THE STATE OF TRIPURA	Mr S DEB Mr S LODH MR RAJIB DATTA	PP
12)	Crl.A(J)/18/2016	UGGYA MOG Vs THE STATE OF TRIPURA	Mr RATAN DATTA	PP
13)	Crl.A(J)/21/2016	SANJOY SARKAR Vs THE STATE OF TRIPURA	Mr RATAN DATTA Ms P GHATAK	PP
14)	Crl.A(J)/22/2016	SAKTI MOHAN TRIPURA Vs THE STATE OF TRIPURA	Mr S LODH	PP
15)	Crl.A(J)/23/2016	BHULU MUNDA Vs THE STATE OF TRIPURA	Mrs P DHAR	
16)	Crl.A(J)/25/2016	MANGAL DEBBARMA AND ANR. Vs THE STATE OF TRIPURA	Mr RATAN DATTA	PP
17)	Crl.A(J)/28/2016	MANJU DEBNATH Vs THE STATE OF TRIPURA	Mr A K BHOWMIK Mr R SARKAR Mr RAJU DATTA	PP
18)	Crl.A(J)/31/2016	MD. ANWAR HOSSAIN MAISHAN Vs THE STATE OF TRIPURA	Mr P K BISWAS Mr M K BISWAS Mr P MAJUMDER Ms C BHOWMIK Mr D DEBNATH	PP
19)	Crl.A(J)/32/2016	SANJOY DATTA Vs THE STATE OF TRIPURA	Mr SOMIK DEB Mr S K PATARI	PP
20)	Crl.A(J)/37/2016	KARTIK @ JHIKNA DEBBARMA Vs THE STATE OF TRIPURA	Mr S KAR BHOWMIK Mr SOUMENDU ROY ANIRBAN BHATTACHARJEE	PP
21)	Crl.A(J)/38/2016	ASHOKE DEBBARMA @ ASHOK Vs THE STATE OF TRIPURA	MR D C SAHA MR S DASGUPTA P RATHOR	PP

22)	Crl.A(J)/39/2016	SONAI DEBBARMA @ BRAJENDRA Vs THE STATE OF TRIPURA	Mr P RATHOR Mr N MAJUMDAR Mr N G NANDI	PP
23)	Crl.A(J)/41/2016	APU DAS AND ANR Vs THE STATE OF TRIPURA	Mr P K BISWAS Mr M K BISWAS Mr P MAJUMDER MS PARUL MOG MS DIYA DASGUPTA Ms C BHOWMIK	PP
24)	Crl.A(J)/43/2016	MD. ALAM MIAH @ ALAMGIR HOSSAIN Vs THE STATE OF TRIPURA	MR B SAHA	PP
25)	Crl.A(J)/45/2016	BABUL SABDAKAR Vs THE STATE OF TRIPURA	Mr RATAN DATTA Ms P GHATAK	PP
26)	Crl.A(J)/47/2016	AJOY SUTRADHAR @ APU Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE Ms P GHATAK	PP
27)	Crl.A(J)/49/2016	SHRI BIMAL SAHA Vs STAT E OF TRIPURA	MR R PAUL Mr D.DATTA CHOWDHURY	PP
28)	Crl.A(J)/52/2016	SHIBA HARI JAMATIA Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE Ms P GHATAK	PP
29)	Crl.A(J)/53/2016	RABINDRA DEBBARMA Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE Ms P GHATAK	PP
30)	Crl.A(J)/58/2016	NIRMALENDU KAR @ TITAN AND ANR Vs THE STATE OF TRIPURA	Mr ALIK DAS Mr S KAR BHOWMIK MR ANIRBAN BHATTACHARJEE MRS M ROY	PP
31)	Crl.A(J)/59/2016	MD.EASIN MIAH Vs THE STATE OF TRIPURA	MR DC ROY Mr D DATTA	PP
32)	Crl.A(J)/62/2016	GOUTAM DAS Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE Ms P GHATAK	PP
33)	Crl.A(J)/66/2016	SAMAR NATH @ DIPCHAND Vs THE STATE OF TRIPURA	Mr S LODH Mr K SAHA MR P DEBNATH	PP

34)	CrI.A(J)/2/2017	BANKA CH. DEBNATH AND ORS. Vs THE STATE OF TRIPURA	MR A K BANERJEE MR K D SINGHA MR B DAS	PP
35)	CrI.A(J)/4/2017	KARTIK NATH Vs THE STATE OF TRIPURA	Mr RATAN DATTA Ms P GHATAK	PP
36)	CrI.A(J)/5/2017	MD. RAFIQUE UDDIN Vs STATE OF TRIPURA	Mr RATAN DATTA Ms P GHATAK	PP
37)	CrI.A(J)/6/2017	RAMKR. SUKLADAS @ HARIDAS @ SANNYASHI Vs STATE OF TRIPURA	MR S BHATTACHARJEE	PP
38)	CrI.A(J)/8/2017	MD. SELIM UDDIN Vs STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE Ms P GHATAK	PP
39)	CrI.A(J)/11/2017	DHANANJAY REANG Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A NANDI Mr A ACHARJEE Ms P GHATAK	PP
40)	CrI.A(J)/12/2017	SUKESH DAS Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE Ms P GHATAK	PP
41)	CrI.A(J)/13/2017	BISHU @ BISHRAI @ BISHURAI DEBBARMA Vs THE STATE OF TRIPURA	MS R PURKAYASTHA Mr D.DATTA CHOWDHURY	PP
42)	CrI.A(J)/14/2017	TAPAS NATTA @ PAPA NATTA Vs STATE OF TRIPURA	Mr P K BISWAS Mr M K BISWAS Mr P MAJUMDER Ms C BHOWMIK	PP
43)	CrI.A(J)/15/2017	PRASENJIT DAS @ PRASAN Vs THE STATE OF TRIPURA	MR A K BANERJEE MR K D SINGHA MR B DAS	PP
44)	CrI.A(J)/28/2017	BUNTI @ AJOY BANIK Vs THE STATE OF TRIPURA	Mr B DEB MR D BAKSHI MR D MAJUMDER MR S RAHAMAN	PP
45)	CrI.A(J)/30/2017	NIRANJAN BISWAS Vs STATE OF TRIPURA	Mr A BHATTACHARJEE Mr RATAN DATTA Mr A ACHARJEE	PP

46)	Crl.A(J)/32/2017	SANJU SUKLA DAS ON BEHALF OF MANORANJAN SUKLA DAS AND ANR Vs THE STATE OF TRIPURA	Mr RATAN DATTA Ms S CHAKRABORTY ABHIJIT GON CHOUDHURY	PP
47)	Crl.A(J)/35/2017	NISHI RANJAN MAJUMDER Vs THE STATE OF TRIPURA	MR. PINAK CHOUDHURY DIPANKAR SARMA	PP
48)	Crl.A(J)/37/2017	CHANCHAL DEB Vs THE STATE OF TRIPURA	Mr A ACHARJEE MR. RATAN DATTA	PP
49)	Crl.A(J)/38/2017	BIKASH MUNDA Vs THE STATE OF TRIPURA	Mr A ACHARJEE Mr RATAN DATTA	PP
50)	Crl.A(J)/40/2017	SACHINDRA DEBBARMA AND ANR Vs STATE OF TRIPURA	Mr SUBRATA SARKAR ANIRBAN BASAK	PP
51)	Crl.A(J)/41/2017	MATIR ALI Vs THE STATE OF TRIPURA	MR HK BHOWMIK AMIT SAHA	PP
52)	Crl.A(J)/43/2017	RAJ KUMARI JAMATIA Vs STATE OF TRIPURA	Mr RATAN DATTA	PP
53)	Crl.A(J)/45/2017	RAKESH SARKAR Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE	PP
54)	Crl.A(J)/48/2017	AJIT SHIL Vs THE STATE OF TRIPURA	Mr R K P SINGH	PP
55)	Crl.A(J)/49/2017	DARI KR. JAMATIA AND ORS Vs THE STATE OF TRIPURA	Mr A BHATTACHARJEE Mr S KAR BHOWMIK	PP
56)	Crl.A(J)/61/2017	SANKAR MUNDA Vs STATE OF TRIPURA	Mr RATAN DATTA Mrs S DEB (GUPTA) Ms S CHAKRABORTY	PP
57)	Crl.A(J)/62/2017	JOGENDRA CHAKMA @ JOGEN Vs STATE OF TRIPURA	MR PS ROY	PP

58)	Crl.A(J)/63/2017	BIJAN NATH AND ANR Vs STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE	PP
59)	Crl.A(J)/64/2017	DINESH DEB BARMA AND ANR Vs STATE OF TRIPURA	Mr SUBRATA SARKAR Mr A BASAK Mr SAMRAT GHOSH	PP
60)	Crl.A(J)/65/2017	SULTANA BEGAM Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE	PP
61)	Crl.A(J)/66/2017	SEBAK NATH AND ORS Vs THE STATE OF TRIPURA	Mr P K BISWAS Mr M K BISWAS MR P MAJUMDER	PP
62)	Crl.A(J)/68/2017	PRANNATH MAJUMDER AND ANR Vs THE STATE OF TRIPURA	MR K N BHATTACHARJEE Mrs S CHAKRABORTY MR KOHINOOR N BHATTACHARYYA MR PRABIR KUMAR DEB	PP
63)	Crl.A(J)/69/2017	MANOHARI TRIPURA Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE	PP
64)	Crl.A(J)/71/2017	JOY KR. REANG Vs THE STATE OF TRIPURA	Mr S BHATTACHARJEE	PP
65)	Crl.A(J)/73/2017	SUCHITRA SAHA Vs THE STATE OF TRIPURA	Mr A BASAK	PP
66)	Crl.A(J)/74/2017	MATILAL DAS AND ANR Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr N MAJUMDER Mr A ACHARJEE	PP
67)	Crl.A(J)/75/2017	PARITOSH NATH @ BAPAN Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr N MAJUMDER Mr A ACHARJEE	PP
68)	Crl.A(J)/77/2017	SUBRATA GHOSH Vs THE STATE OF TRIPURA	Mr A C BHOWMIK MR DC ROY MR D SARKAR	PP
69)	Crl.A(J)/78/2017	MOTILAL SEN Vs STATE OF TRIPURA	Mr A K PAL	PP

70)	Crl.A(J)/79/2017	RAI CH. NOATIA Vs THE STATE OF TRIPURA	Mr A K PAL	PP
71)	Crl.A(J)/80/2017	HRIT KAMAL SARKAR Vs THE STATE OF TRIPURA	MR DC ROY Mr A K PAL Mr ARIJIT BHAUMIK Mr R NANDI	PP
72)	Crl.A(J)/1/2018	SABITRI DAS Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE	PP
73)	Crl.A(J)/2/2018	JEFFREY HRANGKHAL Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE	PP
74)	Crl.A(J)/3/2018	DULAL DAS Vs THE STATE OF TRIPURA	Mr N MAJUMDER	PP
75)	Crl.A(J)/4/2018	UTIRAI KALOI Vs THE STATE OF TRIPURA	MR BIDYUT MAJUMDER	PP
76)	Crl.A(J)/7/2018	UTTAM DEBBARMA Vs THE STATE OF TRIPURA	Mr SUBRATA SARKAR Mr A BASAK	PP
77)	Crl.A(J)/8/2018	PRANESH DHAR Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE	PP
78)	Crl.A(J)/9/2018	DILIP DEBBARMA Vs THE STATE OF TRIPURA	Mr RAJU DATTA	PP
79)	Crl.A(J)/12/2018	MANIK RIKMANI Vs STATE OF TRIPURA	D C ROY	PP
80)	Crl.A(J)/13/2018	BAPPA CHAKRABORTY Vs THE STATE OF TRIPURA	Mrs P DHAR	PP
81)	Crl.A(J)/14/2018	SAMBHU URANG @ NAGA Vs THE STATE OF TRIPURA	Mr RATAN DATTA Ms S CHAKRABORTY Mr A ACHARJEE	PP
82)	Crl.A(J)/17/2018	BIDYUT KANTI DAS Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE SIMITA CHAKRABORTY	PP

83)	Crl.A(J)/18/2018	PARIMAL DAS Vs THE STATE OF TRIPURA	Mr S KAR BHOWMIK MR ANIRBAN BHATTACHARJEE	PP
84)	Crl.A(J)/22/2018	PRADIP NATH Vs THE STATE OF TRIPURA	Mr RATAN DATTA Ms S CHAKRABORTY	PP
85)	Crl.A(J)/24/2018	BISWAJIT SINGH Vs THE STATE OF TRIPURA	Mr N MAJUMDER	PP
86)	Crl.A(J)/25/2018	BIR PADA DEBBARMA Vs THE STATE OF TRIPURA	MR S Choudhuri ANUPAM PAUL	PP
87)	Crl.A(J)/26/2018	RAMCHANDRA TRIPURA Vs THE STATE OF TRIPURA	MS R PURKAYASTHA	PP
88)	Crl.A(J)/27/2018	PREM SINGH GOUR Vs THE STATE OF TRIPURA	Mr D C NATH Mr RATAN DATTA Ms S CHAKRABORTY	PP
89)	Crl.A(J)/28/2018	ABDUL MALIK Vs STATE OF TRIPURA	Mr A NANDI	PP
90)	Crl.A(J)/29/2018	SAJAL SARKAR Vs THE STATE OF TRIPURA	Mr RAJU DATTA	PP
91)	Crl.A(J)/30/2018	JOUBANSEN TRIPURA Vs THE STATE OF TRIPURA	Mr S BHATTACHARJEE MS JUTHIKA NAUKAHAM MS ARCHANA REANG	PP
92)	Crl.A(J)/31/2018	HARADHAN SABDAKAR Vs STATE OF TRIPURA	Mr D C NATH Mr RATAN DATTA Mr D DEBBARMA Ms S CHAKRABORTY	PP
93)	Crl.A(J)/32/2018	SURANJOY REANG Vs STATE OF TRIPURA	Mr A NANDI	PP
94)	Crl.A(J)/37/2018	SULTAN MIAH Vs THE STATE OF TRIPURA	MR PS ROY	PP

95)	Crl.A(J)/38/2018	MD. ABDUL KAYESH AND ANR Vs THE STATE OF TRIPURA	Mr RAJU DATTA MR S GHOSH	PP
96)	Crl.A(J)/39/2018	DHAN BAHADUR CHETRI AND ANR Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr D DEBBARMA SIMITA CHAKRABORTY	PP
97)	Crl.A(J)/41/2018	MARJINA BIBI Vs THE STATE OF TRIPURA	Mr RAJU DATTA MR. SANTANU GHOSH	PP
98)	Crl.A(J)/42/2018	MOHAN TRIPURA Vs THE STATE OF TRIPURA	MR BIDYUT MAJUMDER	PP
99)	Crl.A(J)/44/2018	DILIP DAS Vs THE STATE OF TRIPURA	Mr P SAHA MR R SINHA	PP
100)	Crl.A(J)/45/2018	ABHIJIT DATTA @ NINKA Vs THE STATE OF TRIPURA	Mr RAJU DATTA MR. SANTANU GHOSH	PP
101)	Crl.A(J)/46/2018	MD. ABDUL MUKIB Vs THE STATE OF TRIPURA	Mrs P DHAR	PP
102)	Crl.A(J)/48/2018	SUJIT DATTA Vs THE STATE OF TRIPURA	Mr RATAN DATTA MR K PAUL SIMITA CHAKRABORTY	PP
103)	Crl.A(J)/49/2018	ATIKUL ISLAM @ MANIR HOSSAIN Vs THE STATE OF TRIPURA	Mr RAJU DATTA	PP
104)	Crl.A(J)/50/2018	MAMIN MIAH Vs STATE OF TRIPURA	Mr S ROY Mr S SARKAR Mr S B DEB MS NC SAHA PARTHA SAHA	PP

105) CrI.A(J)/51/2018 RATHINDRA
NAMASUDRA ON
BEHALF OF CONVICT
PERSON RIPAN
NAMASUDRA
Vs
THE STATE OF TRIPURA

MR A BHOWMIK PP

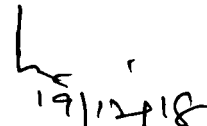
By order,



(A. Debbarma)
Registrar (Judicial)

Copy to :

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala.
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala.
4. The Secretary, Tripura High Court Bar Association, Agartala.
5. The Secretary, Tripura Bar Association, Agartala; and
6. All concerned.



Registrar (Judicial)